it has virtually become impossible for any family to travel safe in the upper classes of the Railways; and

(b) if so, the steps taken to curb the menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Facts are being ascertained from the State Government.

TCONSTRUCTION OF CULVERTS ON NATIONAL HIGHWAYS

797. SHRI G. BARBORA : WiH the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) what is the reason for scores of culverts on National Highway No. 37 in Assam lying half-constructed for nearly nine months; and

(b) what steps Government are taking to complete construction of these culverts within a reasonable time?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b) The necessary information is being collected and will be laid on the Table of the Sabha in due course.

tSHEiKH ABDULLAH'S VISIT TO PAKISTAN

895. SARDAR RAM SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that requests have been made to Government to allow Sheikh Abdullah to go to Pakistan; and

(b) whether the matter has been considered and if so, the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

tTransferred from the 3rd December, 1968.

^Transferred from the 5th December, 1968.

PAPERS LAID ON THE TABLE

I. THE INDIAN POLICE SERVICE (PAY) SECOND AMENDMENT RULES, 1968

on the Table

II. THE INDIAN ADMINISTRATIVE SER-VICE (PAY) FOURTH AMENDMENT RULES, 1968

III. THE INDIAN ADMINISTRATIVE SERVICE (PAY) FIFTH AMENDMENT RULES, 1968

IV. THE INDIAN POLICE SERVICE (PAY) THIRD AMENDMENT RULES, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications (in English) of the Ministry of Home Affairs :—

(i) Notification G.S.R. No. 2026, dated the 28th September, 1968 publishing the Indian Police Service (Pay) Second Amendment Rules, 1968. [Placed in Library. See No. LT-2557/68.]

(ii) Notification G.S.R. No. 2027, dated the 28th September, 1968 publishing the Indian Administrative Service (Pay) Fourth Amendment Rules, 1968. [Placed in Library. See No. Lt-2558/68].

(iii) Notification G.S.R. No. 2070, dated the 21st November, 1968, publishing the Indian Administrative Service (Pav) Fifth Amendment Rules, 1968.

(iv) Notification G.S.R. No. 2071, dated the 21st November, 1968, publishing the Indian Police Service (Pay) Third Amendment Rules, 1968.

TPlaced in Library. *See* No. LT-2676/68 for (iii) and (iv)].